

**IN THE INCOME TAX APPELLATE TRIBUNAL
BANGALORE BENCHES "B", BANGALORE**

Before Shri Chandra Poojari, AM & Shri George George K, JM

ITA No.877/Bang/2018 : Asst.Year 2008-2009

M/s.Dell International Services Private Limited, No.12/1, 12/2A, 13/1A, Divyashree Greens, Challaghatta Village, Varthur Hobli, Bangalore – 560 071. PAN : AAACH1925Q.	v.	The Joint Commissioner of Income-tax, LTU, Bangalore.
(Appellant)		(Respondent)

Appellant by : Smt.Kruthika, Advocate
Respondent by : Sri.Muzaffar Hussain, CIT-DR

Date of Hearing : 17.02.2021	Date of Pronouncement : 17.02.2021
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ORDER

Per George George K, JM :

This appeal at the instance of the assessee is directed against the order of CIT(A) dated 18.12.2017. The relevant assessment year is 2008-2009.

2. At the time of hearing before us, it is found from record that the assessee has filed an application dated 12th February, 2021, for withdrawal of this appeal. The learned Departmental Representative did not rise any objection for withdrawing the appeal by the assessee. Accordingly, we dismiss the appeal filed by the assessee, as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed.

Order pronounced on this 17th day of February, 2021.

Sd/-
(Chandra Poojari)
ACCOUNTANT MEMBER

Sd/-
(George George K)
JUDICIAL MEMBER

Bangalore; Dated : 17th February, 2021.

Devadas G*

Copy to :

1. The Appellant.
2. The Respondent.
3. The CIT(A)-5, Bangalore.
4. The Pr.CIT-5, Bangalore.
5. The DR, ITAT, Bengaluru.
6. Guard File.

Asst.Registrar/ITAT, Bangalore